

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Civil Appeal No(s). 17434-17435/2017

JITENDRA JEET SINGH & ANR.

Appellant(s)

VERSUS

UNION OF INDIA THROUGH SECRETARY DEFENCE & ORS.

Respondent(s)

Date : 07-08-2018 These appeals were called on for hearing today.

For Appellant(s)

For Respondent(s)

Mr. Birender Bikram, Adv.

Mr. Mukesh Kumar Maroria, AOR

UPON hearing the counsel the Court made the following
O R D E R

The Ld. Advocate-on-record, Mr. Abhishek Singh submitted that he is appearing on behalf of both the appellants and sought time for filing vakalatnama. Four weeks' time is granted for filing vakalatnama.

List again on 13.9.2018.

KAPIL MEHTA
Registrar
7.8.2018

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